

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 12/111/09
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

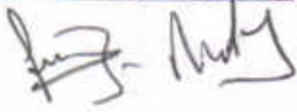

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 01.08.2016

NAME OF THE COMPANY: Gangadeen Vijay Kumar (HUF) & Anr.

V/s.

M/s. Data Infosys Ltd.

SECTION OF THE COMPANIES ACT: 111

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Vivek Malik	Adv	Petitioner	
2	Mukul Thakur	Adv	Petitioner	
3	R. K. Gupta	Adv	Respondent] 
4	Ramesh Singh	Adv	Respondent	

Order

The matter has been received on transfer from Court No. 2. Accordingly, Ld. Counsel has prayed for some time to advance arguments.

List on 01.09.2016


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

01.08.2016
(P.K. Sud)